

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/160/2021

This the 01st day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dilshad Ahmad Bhat, Aged: 45 years, S/o Nazir Ahmad Bhat, R/o Khaturana Beerwah.

.....Applicant

(Advocate: Mr. R.A. Bhat-Not Present)

Versus

1. State of J&K through Commissioner Cum Secretary to Govt. Technical Education Youth Services and Spots Department Civil Secretarial Srinagar/Jammu.
2. Secretary Jammu & Kashmir Services Selection Board Srinagar/Jammu.
3. Commissioner Secretary Govt. GAD Civil Secretariat Srinagar.
4. Director Technical Education Department, Srinagar.
5. Jammu & Kashmir Sports Council through its Secretary Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.



2. On the last listed date also i.e., 14.01.2021, nobody joined the video conference on behalf of the applicant and the file was listed for appearance of applicant today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)